### GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

#### LOK SABHA UNSTARRED QUESTION NO. 2292 TO BE ANSWERED ON 08/03/2018

#### **Polluted Drinking Water**

#### 2292. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the steps taken by the Government to combat the problem of polluted drinking water in various areas of the country including Uttarakhand;
- (b) the number of new laboratories set up by the Government to test the quality of groundwater during the last three years; and
- (c) the monitoring mechanism put in place by the Government for monitoring the quality of drinking water and the arrangements made by the Government to provide more drinking water in the areas facing the problem of polluted water?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI S.S.AHLUWALIA)

(a) to (c): Rural drinking water supply is a state subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments (including Uttarakhand)who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population.

The funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems. Under NRDWP, upto 5% of the funds released to states can be utilized for Water Quality Monitoring and Surveillance (WQMS), which inter alia include taking up works relating to setting up of new / up-gradation of State / districts / sub division / block level / mobile water quality testing laboratories, providing chemicals and consumables to laboratories, providing field test kits/refills to Gram Panchayats etc.

State-wise number of various level drinking water quality testing laboratories including mobile laboratories have been set up in the country during the last three year and current year (as on 05<sup>th</sup> March, 2018) as reported by the States into Integrated Management Information System (IMIS) of the Ministry as on 05<sup>th</sup> March,2018 is at Annexure. The Ministry has advised all the states to carry water testing of sources once in a year for chemical parameter and twice in a year (pre and post monsoon) for bacteriological parameter and as and when water related diseases are detected.

## Annexure referred to in the reply to Lok Sabha Unstarred Question No. 2292 due for reply on 08/03/2018

State-wise number of various level drinking water quality testing laboratories including mobile laboratories have been set up in the country during the last three year and current year (as on 05th March, 2018) as reported by the States into Integrated Management Information System (IMIS) of the Ministry as on 05th March, 2018

S. No.	Name of the State	Nos of various level laboratories have been set up (State/ District/ Block/ Sub-division Level / mobile labs)				
NU.		2014-15	2015-16	2016-17	2017-18 (as on 05.03.2018)	
1	Andaman & Nicobar	0	0	0	0	
2	Andhra Pradesh	0	0	0	0	
3	Arunachal Pradesh	0	0	0	0	
4	Assam	21	0	1	1	
5	Bihar	0	0	0	0	
6	Chhattisgarh	3	2	2	0	
7	Goa	0	0	0	0	
8	Gujarat	22	2	16	0	
9	Haryana	1	1	0	0	
10	Himachal Pradesh	9	2	0	1	
11	Jammu & Kashmir	17	6	4	0	
12	Jharkhand	0	2	5	0	
13	Karnataka	94	20	0	0	
14	Kerala	13	2	0	0	
15	Madhya Pradesh	0	0	0	0	
16	Maharashtra	0	16	15	2	
17	Manipur	0	0	0	0	
18	Meghalaya	0	0	0	0	
19	Mizoram	0	0	0	0	
20	Nagaland	0	0	0	0	
21	Odisha	1	1	0	0	
22	Puducherry	0	0	0	0	
23	Punjab	1	0	0	0	
24	Rajasthan	60	39	0	0	
25	Sikkim	0	0	0	0	
26	Tamil Nadu	0	0	2	4	
27	Telangana	1	0	0	0	
28	Tripura	0	0	0	0	
29	Uttar Pradesh	3	0	1	0	
30	Uttarakhand	0	0	0	1	
31	West Bengal	48	0	0	0	
Total		294	93	46	9	